Messages from Rajya Sabha and Bills as passed by Rajya Sabha

SECRETARY-GENERAL: Madam, I have to report the following messages received from the Secretary General of Rajya Sabha:-

- (i) ?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 which has been passed by the Rajya Sabha at its sitting held on the 6th February, 2024.?
- (ii) ?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024 which has been passed by the Rajya Sabha at its sitting held on the 6th February, 2024.?
- (iii) ?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Water (Prevention and Control of Pollution) Amendment Bill, 2024 which has been passed by the Rajya Sabha at its sitting held on the 6th February, 2024.?
- 2. Madam, I lay on the Table the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024; the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024; and the Water (Prevention and Control of Pollution) Amendment Bill, 2024, as passed by Rajya Sabha on the 6th February, 2024.

_

_

.

-

_

.

19.38 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, February 7, 2024/Magha 18, 1945 (Saka).

<u>INTERNET</u>

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following address:

www.sansad.in/ls

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business

in Lok Sabha (Sixteenth Edition)	